

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A.201 of 1996
O.A 823 of 1996

Date of Order: 1.12.2004

PRESENT : HON'BLE MR. MUKESH KUMAR GUPTA, JUDICIAL MEMBER
HON'BLE MR. M.K. MISHRA, ADMINISTRATIVE MEMBER

SHAMBHU SHEET

VS.

UNION OF INDIA AND ORS. (E. Rly)

For the Applicant : Mr. B. Mukherjee, Counsel

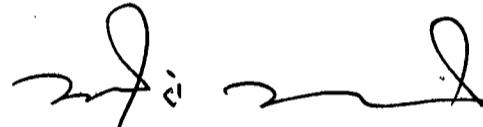
For the Respondents : Mr. P.K. Arora, Counsel

ORDER (ORAL)

MR. MUKESH KR. GUPTA, J.M.:-

This M.A. has been filed for condonation of delay in filing O.A. 823 of 1996. In view of the contents of Miscellaneous Application, the prayer made by the applicant in this application for condonation of delay, is allowed. Accordingly, the O.A. 823 of 1996 will be listed for hearing on 8.12.2004.


(M.K. MISHRA)
MEMBER(A)


(MUKESH KR. GUPTA)
MEMBER(J)